

MR. SPEAKER : Sushmaji, please sit down. Please keep quiet.

12.40 hrs.

RE: QUESTION OF PRIVILEGE

[English]

MR. SPEAKER : Please listen to me.

Shri Chaubey, I have not gone into the merits of your notice. Your notice is not in order. I cannot accept it because under rule 223 your notice has to be accompanied by the document. You have not given the document alongwith your notice. The notice has to be addressed to the Secretary-General, Lok Sabha and the document also has to be addressed to the Secretary-General. I have rejected your notice on this ground and not on the grounds of merit. So, the matter is closed here.

(Interruptions)

[Translation]

SHRI LALMUNI CHAUBEY (Buxar) : Mr. Speaker, Sir, when I met you, I told you that these documents are with me...(Interruptions)*

MR. SPEAKER : This is not the way

(Interruptions)

[English]

MR. SPEAKER : Nothing is going on record.

(Interruptions)

[Translation]

SHRI LALMUNI CHAUBEY : You yourself had said...(Interruptions)

MR. SPEAKER : Notices are addressed to secretary General. If you give documents to the Speaker and notice to the Secretary General. It is not proper if you give documents to the Speaker and notices to the Secretary General. Your notice should be accompanied by relevant documents.

(Interruptions)

MR. SPEAKER : No one has given me any notice.

(Interruptions)

SHRI LAL MUNI CHAUBEY : Mr. Speaker, you are supreme authority. I have faith in you. You said give me the notice I will go through it. Your Secretary has phoned here...(Interruptions)

MR. SPEAKER : I am talking only about the procedure.

(Interruptions)*

Not Recorded.

[English]

MR. SPEAKER : Nothing is going on record.

(Interruptions)

[Translation]

MR. SPEAKER : It is your right

[English]

This is your right but you cannot give it here. You have to give it to the Notice Office.

[Translation]

SHRI GANGACHARAN RAJPUT (Hamirpur) (U.P.) : Mr. Speaker, Sir, through you I would like to draw the attention of the House towards, the development of that backward area about which everyone in the country knows. The place is known for legends and great heroes the famous complet about Maharani Laxmibai from the text book is :

"Khoob ladi mardani woh to
Jhansi wali Rani thi.
Bundelon Harbolon ke munh
hamne suni Kahani thi"

This Bundelkhand, played a significant role in the freedom struggle. The muting which started against the British Rule during the first war of freedom struggle at that time is 1857 a call for muting was given under the leadership of Maharani Laxmibai. The poor farmers and labourers of Jhansi under the leadership of Maharani Laxmi Bai faught a great war against Britishers and the soil of Jhansi has turned real with their blood shed. But even after of 50 years of independence our Government could not provide drinking water to people of that Bundelkhand.

Sir, the leader of the House Shri Ram Vilas Paswan is present here, he has closely seen the backwardness unemployment and starvation of Bundelkhand. I want to draw his attention towards it.

The demand for smaller state is presently being raised from every corner in the country. So I demand from the Govt. for a separate Bundelkhand State. If any separate state in the country is created, the first right is of the Bundelkhand, because Bundelkhand is socially and economically most backward...(Interruptions) The percentage of literacy there is only 26% and the percentage of employment in Government services is only .07%.

[English]

MR. SPEAKER : We have very limited time which you must share with your colleagues.

[Translation]

SHRI GANGA CHARAN RAJPUT : The land covered under irrigation is only 15% in my area. About 1000

* Not Recorded.